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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P(IB) No.557/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>st</sup> January 2018, 10.30 A.M

Name of the Company		Gautam Kumar Roy -Versus-Dooteriah & Kalej Vally Tea Estate Pvt.Ltd.		
Under Section		9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	CHHEDI RATBHAR	IRP		<i>IRP</i> 17/1/2018
2.	ARVAN GUPTA, FCA	IRP - C. Raybar		<i>IRP - C. Raybar</i> 17/1/2018

**O R D E R**

Ld. IRP has sought leave of the Court for filing progress report by the end of the day. Prayer is allowed. Progress report may be filed by the end of the day.

List it on 17/01/2018.

*Sd*

(Jinan K.R.)  
Member (J)

*Sd*

(V.P.Singh)  
Member (J)